## COURT-II

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 336 OF 2018 & IA NO. 1624 OF 2018

# Dated : 21<sup>st</sup> December, 2018

### Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member Hon' ble Mr. Ravindra Kumar Verma, Technical Member

#### In the matter of:

Noida Power Company Limited Versus Uttar Pradesh Electricity Regula Commission & Ors.	tory	: Appellant (s) Respondent (s)
Counsel for the Appellant(s)	:	Mr. M.G. Ramachandran Mr. Vishal Gupta
Counsel for the Respondent (s)	:	Mr. C.K. Rai Mr. Sachin Dubey for R-1
		Mr. Raghvendra Singh, Sr. Adv. Mr. Sunil Kumar Rai Mr. Md. Altaf Mansoor for R-2
		Mr. Rahul Srivastava for R-3
		Mr. Neeraj Kumar Jain, Sr. Adv. Mr. Vivek Narayan Sharma Ms. Mohika Jain for R-4 & R-5

## <u>ORDER</u>

At the request of learned senior counsel appearing for the Respondent No.2, post this matter on <u>18.01.2019</u> to enable him to explore possibilities to amicably settle the issue.

(Ravindra Kumar Verma) Technical Member mk/bn

## (Justice N.K. Patil) Judicial Member